

MR. CHAIRMAN: The question is :

15.21 1/2 hrs.

"That leave be granted to introduce a Bill to provide for payment of pension and provision of other facilities to widows."

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***

(Amendment of Section 29 etc.)

[English]

The Motion was adopted

SHRIMATI BASAVA RAJESWARI:
Sir, I introduce the Bill.

SHRI SHRAVAN KUMAR PATEL
(Jabalpur): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN. The question is :

15.21 hrs.

**PROVIDING OF FREE MEDICAL AND
TECHNICAL EDUCATION BILL**

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The Motion was adopted

[English]

SHRIMATI BASAVA RAJESWARI
(Bellary): I beg to move for leave to introduce a Bill to provide free medical technical education to all students and for matters connected therewith.

SHRI SHRAVAN KUMAR PATEL: Sir,
I introduce the Bill.

15.22 hrs.

**PAYMENT OF GRATUITY (AMEND-
MENT) BILL**

(Amendment of Sections 2 and 4)

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide free medical and technical education to all students and for matters connected therewith.

SHRI RAM NAIK (Bombay North): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

The Motion was adopted

SHRIMATI BASAVA RAJESWARI:
Sir, I introduce the Bill.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."